

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3750
TO BE ANSWERED ON 09.08.2018**

FUNDING PATTERN FOR ELECTRIFICATION

3750. ADV. NARENDRA KESHAV SAWAIKAR:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of targets fixed and achievements made under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY);
- (b) the details of funding pattern under the Yojana i.e., Central share and State share;
- (c) whether the execution of the Yojana have been found to be very slow in several States of the country;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to issue some advisory to these States for speedier implementation of the Yojana, if so, the details thereof?

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND
NEW & RENEWABLE ENERGY**

(SHRI R. K. SINGH)

(a) & (b) : Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) all the inhabited un-electrified census villages have been electrified across the country as on 28.04.2018. Targets and achievements, as on 30.06.2018 under DDUGJY is as given below :-

Sl. No.	Particulars	Target	Achievement
1.	Feeder Separation - 11 KV	159771 Ckm	32881 Ckm
2.	System Strengthening - (a) Distribution Transformers (b) 11 KV lines (c) LT lines (d) New sub-stations (e) Augmentation of sub-stations	409989 Nos 109112 Ckm 122303 Ckm 1825 Nos 1693 Nos	82741 Nos. 33212 Ckm 62227 Ckm 487 Nos. 699 Nos.
3.	Metering - (a) Consumers (b) Feeders (c) Distribution Transformers	14889629 Nos 29336 Nos 376234 Nos	4869724 Nos. 5185 Nos. 64028 Nos.

The funding pattern of the scheme envisages 60% grant from Government of India in respect of States other than special category (85% for the Special Category States i.e. all North Eastern States including Sikkim, J&K, Himachal Pradesh, Uttarakhand).

Minimum 10% (5% for Special Category States) is contributed through own sources by the State Government / State Power Utility and the balance 30% (10% for Special Category States) is Loan or own sources by the State Government / State Power Utility. The loan is generally financed by Power Finance Corporation/Rural Electrification Corporation Limited.

Additional grant upto 15% (5% in case of Special Category States) by conversion of 50% of loan component will be provided by Government of India on achievement of prescribed milestones such as timely completion, timely electrification of households, reduction in AT&C losses & upfront release of revenue subsidy by State Government.

(c) to (e) : Under DDUGJY, electrification works are under progress except in some of the cases due to delay in forest & railway clearances, land acquisition for sub-stations, Right of Way (RoW) issues, providing BPL lists, law & order issues including naxal problem and difficult terrain. The progress is monitored regularly in Review, Planning and Monitoring (RPM) meetings and ways and means for expediting works are suggested.

A mechanism has been put in place at District, State and Central levels for effective monitoring of rural electrification. DDUGJY projects are reviewed at District level by District Development Co-ordination & Monitoring Committee namely DISHA (administered by Ministry of Rural Development), headed by senior most Hon'ble Member of Parliament (Lok Sabha), at the State level through State Level Standing Committees (SLSC), headed by Chief Secretary of the State and by the Inter-ministerial Monitoring Committee, headed by Secretary (Power) at national level.
